

1	2	3	4	5	6	7
DELHI	5.000	0.000	0	5.000	0.000	
DAMAN & DIU	5.000	0.000	17	5.000	2.500	105
CHANDIGARH	5.000	0.000	0	5.000	0.000	
TOTAL	4920.000	5043.009	1217465	9180.000	9267.610	1118467

[Translation]

Railway Bridge on River Sharda

5209. SHRI RAVI PRAKASH VERMA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the life span of Railway bridge on river Sharda on Mailani-Paliya-Gonda railway line in North-Eastern railway is over and it has become unsafe for use; and

(b) if so, the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING & PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) Does not arise.

[English]

Corruption in CPWD

5210. SHRIMATI USHA VERMA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government are aware of the alleged corruption prevailing in CPWD, New Delhi;

(b) if so, the details of the cases of corruption reported during each of the last three years;

(c) whether any departmental or CBI enquiry has been conducted in this regard;

(d) if so, the details thereof; and

(e) the action taken against the persons found responsible?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIR AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Yes, Sir. The CPWD is aware that CBI has registered some cases of corruption involving officials of CPWD.

(b) The number of cases registered by CBI against the CPWD officials as per records of CPWD are as under:-

Year	No. of Cases	Year	No. of Cases
1995	13	1997	19
1996	16	1998	3
		(upto 30.6.98)	

(c) and (d) the number of cases including CPWD officials in which investigations are being conducted by CBI are as under:-

Year	No. of Cases
1995	7
1996	12
1997	7
1998	2
(upto 30.6.98)	

(e) As a result of investigations conducted by CBI, 10 officials are being prosecuted in Courts of Law and departmental action has been initiated against 22 officials.

Transfer of Defence Land to Kerala

5211. SHRI P. SANKARAN : Will the Minister of DEFENCE be pleased to state:

(a) whether a request from the Government of Kerala has been received for transferring 100 acres of excess land under Sainik School, Trivandrum for setting up of a Training Centre; and

(b) if so, the action taken or proposed to be taken thereon?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Yes, Sir.

(b) The transfer of 75 acres of land from the Sainik School, Kazhakootam to the Kerala Industrial Infrastructure Development Corporation (KINFRA) has been agreed, in principle, subject to the condition that the State Government provides adequate monetary compensation to the Sainik School in lieu thereof.